NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.240/2016 RT CP(CAA)NO.118/Chd/Hry/2017

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Scheme of amalgamation between:

Uttarakhand Automotives Ltd. ... Applicant No.1/Transferor company.

AND

Rico Auto Industries Limited ...Applicant No.2/Transferee company.

Present: Mr. Atul V. Sood, Advocate for the petitioner-company.

Ms. Amarpreet Kaur, Senior Technical Assistant

for Official Liquidator, Chandigarh.

On request, adjourned to 30.11.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

November 13, 2017